

1	2	3	4	5	6	7
4.	Aurangabad	Strengthening of Runway	4.90	3.54	6/98	95%
5.	Mumbai	Construction of Taxi track parller to main Runway (Phase-III)	3.26	0.30	12/99	4%
		Construction of new Internal Terminal Complex (Phase-III)	142.32	94.36	8/98	70%
		Replacement of old conveyor baggage system	10.33	5.68	12/99	50%

**Losses suffered by Domestic Airlines in N.E. Region**

\*129. SHRI K.S.RAO : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the domestic airlines operating in the North Eastern Region have been suffering operational losses and have demanded grant of subsidy to cover these losses; and

(b) if so, the time by which a final decision is likely to be taken on their demands?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes, Sir. There is a proposal for grant of outright subsidy under consideration of the Government.

**Procurement of Gadgets for Army in Kashmir**

\*130. PROF. AJIT KUMAR MEHTA :  
SHRI MOHAN SINGH :

Will the Minister of DEFENCE be pleased to state:

(a) whether the anti-insurgency gadgets required by the army to fight terrorism in Kashmir, North East and other parts of the country, including bullet proof jackets, have been in short supply and requests for procurement have been pending for years together;

(b) if so, the reasons for delay in procuring such gadgets; and

(c) the steps taken to ensure regular and adequate supplies of these gadgets to the army and other security personnels engaged in such anti-terrorist operations?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Anti-insurgency gadgets are made available to the troops on continuing basis depending upon the requirements. Similarly, other items like bullet proof jackets are also procured on a continuing basis. Procurement of such gadgets and equipment is made on priority basis and as per the Defence Procurement Procedure.

**Profits earned by Indian Airlines**

\*131. DR. LAXMINARAYAN PANDEY : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned, 'IA board's profits charter hits another air pocket' appearing in the Times of India, New Delhi dated March 18, 1998;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes, Sir. This item relates to creation of profit centres for divisions like cargo, ground support, auxiliary power unit etc.

(c) Creation of profit centres for certain activities is an integral part of the turn-around strategy to make them more focussed, flexible and accountable. A number of profit centres are already existing in Indian Airlines.

[Translation]

**Doubling and Electrification of Railway Routes**

\*132. SHRI ADITYANATH :  
SHRI PRABHASH CHANDRA TIWARI :

Will the Minister of RAILWAYS be pleased to state:

(a) The details of the Railway routes doubled and electrified during the last three years, State/Zone-wise;

(b) the expenditure incurred thereon, project-wise;

(c) the details of the Railway routes to be doubled/ electrified during the Ninth Five Year Plan, State/Zone-wise; and

(d) the total expenditure likely to be incurred thereon, project-wise?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) :  
(a) and (b) The details are as under : -